

1	2	3	4	5	6
27	Uttarakhand	Combined with Uttar Pradesh		47.4	33.2
28	Uttar Pradesh		34.5	30.4	37.1
29	West Bengal		34.9	35	37.9
30	A & N Islands		37.1	42.2	44.2
31	Chandigarh		63.5	35.1	38.8
32	Dadra & Nagar Haveli		47	40.4	51.6
33	Daman & Diu		50.3	37.6	40.2
34	Lakshadweep		28.5	30.8	37.9
35	Puducherry		42.5	35.2	46.1
TOTAL :			41.7	33.7	43.9
					36.5

Note: Employment rate is defined as percentage of employed persons to total population.

#### Employment of women by Central Government in different schemes

2303. SHRIMATI BRINDA KARAT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of women employed by the Central Government in the different schemes such as Integrated Child Development Scheme (ICDS), Accredited Social Health Activist (ASHA), Mid-Day-Meals (MDM), etc.;

(b) whether they are recognized as Government employees; and

(c) the salaries paid to them, category-wise?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) Integrated Child Development Scheme (ICDS) is a Centrally sponsored Scheme being implemented by States/UTs. The Central Government is responsible for planning and operating cost of the Scheme (90%) and States/UTs are responsible for implementation of the scheme including recruitment of the staff. Anganwardi Centre is focal point of delivery in each habitation.

Under the schematic norms of the ICDS Scheme, one Anganwadi Worker (AWW) and one Anganwadi Helper (AWH), who are women, look after the functioning of an Anganwadi Centre (AWC). AWW is the honorary worker taken from the community. These workers are not Government Employees. As on 31.12.2010, there are about 11.71 lakh AWW and 10.97 lakh AWH in 12.42 functional Anganwadi Centres across the country. AWW are paid honoraria of Rs. 1438 p.m. to Rs. 1563 p.m based on their qualification and experience. AWW of a mini AWC is paid an honoraria of Rs. 750 p.m. AWH is paid Rs. 750 p.m. Hon'ble Finance Minister in his budget speech on February 28, 2011 has announced an increase of Rs. 1500 for AWW and Rs. 750 for AWH.

Other functionaries for implementation of ICDS Scheme such as Child Development Project Officer (CDPO), ACDPO, supervisors etc., which are mostly women, are also appointed under the ICDS Scheme by the State Government and they are State Government employees.

**Accredited Social Health Activists (ASHAs)** are selected and placed by the State Government act as a link between community and health facilities. Only incentives are being given to the ASHAs under various schemes of NHRM. Over 8 lakhs of ASHAs are functioning across the country. ASHAs are not considered as regular Government employees. There is no fixed salary of ASHA. Only performance based incentive is provided to ASHAs under various schemes.

**In Mid Day Meal Scheme**, no employee is employed by the Central Government. However, cook-cum-helpers are engaged on honorarium basis by the States/UTs. During the year 2009-10, 16,83,552 cook-cum-helpers were engaged by the States/UTs, 83% were women. They are part time workers and are paid honorarium @ Rs 1000/- p.m. for ten months in a year.

**Providing employment to the urban and rural  
jobless at their respective places**

†2304. SHRI KAPTAN SINGH SOLANKI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has been able to differentiate between the urban and the rural unemployment;
- (b) if so, the details thereof;
- (c) whether Government is trying to provide employment to the urban and the rural jobless at their respective place itself; and

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†Original notice of the question was received in Hindi.